

were found to have been stolen on or about 15th January, 1965. The bronze idol of Lord Vishnu was traced in Boston Museum of Fine Arts in the United States. On appropriate representations, it was returned in 1974 and restored to the Bangia Sahitya Parishad. The famous bronze idol of Nataraja of Tamil Nadu a recognised priceless Indian art object is also in the United States of America, and as a result of an agreement, the same shall revert to India after 10 years. In the absence of any enforcement international legislation on the subject, the task of retrieving the stolen objects of Arts, appears very difficult. In order to obviate this difficulty, India has recently ratified the UNESCO Convention of 1970 under which our antiques found abroad in ratifying countries can be retrieved. This Convention however, is prospective and not retrospective. Meanwhile the Antiquities and Art Treasures Act, 1972 has been enacted for regulating the export trade in antiquities and art treasures and to prevent smuggling and fraudulent dealing in them

आदिवासी क्षेत्रों में लागू की गई 'माइक्रो' परियोजनाएं

1221. श्री छजिराम धर्मल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या आदिवासियों के सर्वांगीण विकास के लिए आदिवासी क्षेत्रों में कोई 'माइक्रो' परियोजनाएँ लागू की गई हैं ;

(ख) यदि हा, तो राज्यवार किन आदिवासी क्षेत्रों में इन परियोजनाओं को क्रियान्वित किया गया है और उन विकास खंडों के नाम क्या हैं जहाँ इनको क्रियान्वित नहीं किया गया है ;

(ग) इन 'माइक्रो' परियोजनाओं के लिए 31 अक्टूबर, 1977 तक पंच-वार तथा राज्यवार कितनी धन राशि की व्यवस्था की गई ;

(घ) गत दो वर्षों के दौरान इन परियोजनाओं के लिए कितनी धन-राशि की व्यवस्था की गई ; उनके प्राचीन राज्यों के विकास खण्डों पर वास्तव में कितनी धनराशि खर्च की गई और कितना धन अप्रयुक्त पड़ा रहा और व्ययगत हो गया ; और

(ङ) आंबटित धन को प्रयोग में न लाने के क्या कारण हैं और परियोजना की समुचित क्रियान्वित सुनिश्चित करने के लिए क्या कार्यवाही की गई है ?

गृह मंत्रालय में राज्य मंत्री (श्री धर्मलाल मण्डल) : (क) तथा (ख) - मध्य प्रदेश के उन क्षेत्रों में, जहाँ बड़े सघन आदिवासी क्षेत्र उपलब्ध नहीं थे, ग्यारह माइक्रो परियोजनाएँ हाथ में ली गई थीं। ये परियोजनाएँ इस प्रकार हैं :—

(1) कराहल, (2) सेलाना, (3) खलवा, (4) मेहश्वर, (5) विचवा, (6) कुरई, (7) केला, (8) कुसुमी, (9) चौकी, (10) डोडी और (11) जयसंहनगर। अब इन माइक्रो परियोजनाओं का नाम एकीकृत आदिवासी विकास परियोजनाएँ रख दिया गया है। इन सभी परियोजनाओं में विकासात्मक कार्यक्रम शुरू कर दिये गये हैं।

(ग) से (ङ). राज्य सरकार से सूचना मांगी गई है और प्राप्त होने पर सदन के पटल पर रख दी जायेगी।

Guidelines to be followed by Information Officers while giving information to Correspondents

1222. DR. BAPU KALDATY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether Government have taken note of the grievances of the correspondents voiced at a recent Press Conference of the Prime Minister;

(b) whether any guidelines have been followed by the Information Officers in giving information to correspondents;

(c) whether the Information Officers have been restricting the information to their friends and deny the same to others who approach to them;

(d) what are the details thereof; and

(e) what action has been taken against erring Information Officers?

THE MINISTER OF INFORMATION AND BROADCASTING (SHRI L. K. ADVANI): (a) The question apparently relates to a complaint made at the Prime Minister's Press Conference on September, 1, 1977, that there was discrimination in the matter of extending invitations to correspondents for Press Conferences of Ministers.

It had then been clarified that inviting a few or a small number of correspondents at particular Press Conferences was a well known practice and could not be cause for any grievance.

(b) It is the normal function of the Information Officers to give widest possible publicity through Press briefings and handouts regarding the policies and programmes of the Government.

(c) No, Sir.

(d) and (e). Dose not arise.

नरोरा में परमाणु बिजली घर

1223. श्री रामप्रसाद बेनगुल्ल : क्या परमाणु ऊर्जा मंत्री यह बताने की कृपा करेंगे कि :

(क) बुलन्दशहर जिले में नरोरा में बनाये जा रहे परमाणु बिजली घर की वर्तमान प्रगति क्या है और बिजली घर कब तक पूरा हो जायेगा ; और

(ख) इससे कितने मेगावाट बिजली पैदा होगी ?

प्रधान मंत्री (श्री मोरारजी देसाई) :

(क) संयंत्र के प्रमुख भवन तैयार किए जा रहे हैं। बड़े न्यूक्लीय उपस्कर एवं टर्बो-जेनरेटर बनाये जा रहे हैं। विभिन्न तन्त्रों के व्योरेबार डिजायन तैयार किए जा रहे हैं। पहले यूनिट के दिसम्बर, 1982 तक तथा दूसरे यूनिट के दिसम्बर, 1983 तक क्रान्तिकता प्राप्त कर लेने की सम्भावना है। उसके कुछ महीने बाद ही बिजली घर के पूरी तरह से चालू होने की धारा की जा सकती है।

(ख) प्रत्येक यूनिट का डिजायन इस प्रकार से बनाया गया है कि वह यूनिट 235 मेगावाट बिजली का उत्पादन करे।

Re-Employment of Officers after Retirement

1224. SHRI EBRAHIM SULAIMAN SAIT:
SHRI MUKHTIAR SINGH MALIK;
SHRI G. M. BANATWALLA:
SHRI MANI RAM BAGRI:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether any criteria has since been laid down by Government of India for the re-employment of senior ICS/LAS retired Government officers to various cadre and non-cadre posts and if so, the particulars thereof; and

(b) the particulars of such officers who have been re-employed after 1st July, 1977?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI S. D. PATIL): (a) The criteria laid down for re-employment of Central Government servants, including ICS and IAS officers, provide